

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00833/2018

Tuesday, this the 6th day of August, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

1. Girija.P.,
Aged 57 years,
W/o.O.K.Ramasundara Raj,
Chief Commercial Clerk (CCC),
Trivandrum Central Booking Office II,
Southern Railway, Trivandrum Division,
Trivandrum – 695 001.
2. Sreelatha.K.R.,
Aged 51 years,
W/o.P.Jayaprakash,
Chief Commercial Clerk (CCC),
Ernakulam Junction Parcel Office,
Southern Railway, Trivandrum Division,
Trivandrum – 695 001.
3. Manojkumar.N.M.,
Aged 51 years,
S/o.P.Narayana Pillai,
Chief Commercial Clerk (CCC),
Southern Railway, Trivandrum Division,
Trivandrum – 695 001.
4. Sobha Chandrasekharan Nair,
Aged 56 years,
W/o.N.Radhakrishnan Nair,
Chief Commercial Clerk (CCC),
Ernakulam Junction Parcel Office,
Southern Railway, Trivandrum Division,
Trivandrum – 695 001.

5. Shyam.P.Nair,
Aged 52 years,
S/o.N.Prabhakaran Nair,
Chief Commercial Clerk (CCC),
Aluva Booking Office, Southern Railway,
Trivandrum Division, Aluva – 683 101.
6. Sosiamma Mathew,
Aged 54 years,
W/o.Cyril Emmanuel,
Chief Commercial Clerk (CCC),
Ernakulam Junction Parcel Office,
Southern Railway, Trivandrum Division,
Cochin – 682 003.
7. Usha.T.A.,
Aged 54 years,
W/o.V.L.Fulgence,
Chief Commercial Clerk (CCC),
Cochin Harbour Terminal Goods,
Southern Railway, Wellington Island,
Trivandrum Division, Cochin – 682 003.
8. L.Lekha,
Aged 47 years,
W/o.Sureshkumar,
Chief Commercial Clerk (CCC),
Trivandrum Central Booking Office,
Southern Railway, Trivandrum Division,
Trivandrum – 695 001.
9. Kala.M.Nair, Aged 53 years,
W/o.M.S.Muraleedharan Nair,
Chief Commercial Clerk (CCC),
Trivandrum Central Parcel Office,
Southern Railway, Trivandrum Division,
Trivandrum – 695 001.
10. Surin.A.,
Aged 42 years,
S/o.A.Antony Cruz,
Chief Commercial Clerk (CCC),
Booking Office Kochuveli,
Southern Railway, Trivandrum Division,
Trivandrum – 695 001.

11. Harsha Krishnan,
Aged 39 years,
W/o.Latheesh,
Chief Commercial Clerk (CCC),
Trivandrum Central Parcel Office,
Southern Railway, Trivandrum Division,
Trivandrum – 695 001.
12. Rajeev Kumar.F.L.,
Aged 44 years, S/o.Philips,
Chief Commercial Clerk (CCC),
Trivandrum Central Parcel Office,
Southern Railway, Trivandrum Division,
Trivandrum – 695 001.
13. Rajeev.S.,
Aged 44 years,
S/o.Soman,
Chief Commercial Clerk (CCC),
Trivandrum Central Parcel Office,
Southern Railway, Trivandrum Division,
Trivandrum – 695 001.
14. Deepa Mol.K.R.,
Aged 38 years,
W/o.T.D.Rajesh Kumar,
Chief Commercial Clerk (CCC),
Kalamassery Goods Office,
Southern Railway, Trivandrum Division,
Kochi – 683 104.
15. M.Vijayan,
Aged 44 years,
S/o.Muthu,
Chief Commercial Clerk (CCC),
Trivandrum Central Parcel Office,
Southern Railway, Trivandrum Division,
Trivandrum – 695 001.
16. Arunkumar.P.S.,
Aged 40 years,
S/o.K.Prabhakaran,
Neyyattinkara Railway Station Booking Office,
Southern Railway, Trivandrum Division,
Trivandrum – 695 001.

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17. Bivin.V.,
Aged 26 years,
S/o.Vijayan,
Senior Commercial Clerk,
Trivandrum Central Booking Office,
Southern Railway, Trivandrum – 695 001.

...Applicants

(By Advocate Mr.Elvin Peter.P.J.)

v e r s u s

1. Union of India represented by its Secretary,
Ministry of Railways, New Delhi – 110 001.
2. Union of India represented by its Secretary,
Ministry of Personnel, Public Grievances & Pensions,
Department of Personnel and Training,
North Block, New Delhi – 110 001.
3. The General Manager,
Southern Railway, Chennai – 600 003.
4. The Chief Personnel Manager,
Southern Railway, Chennai – 600 003.
5. The Senior Divisional Personnel Officer,
Southern Railway, Divisional Office,
Trivandrum Division, Trivandrum – 14.
6. D.Santhosh,
Reservation Supervisor-II,
Reservation Office, Southern Railway,
Chengannur, Pathanamthitta – 689 121.
7. Mini Elizabeth Philip,
Reservation Supervisor-II,
Kottayam Railway Station,
Kottayam – 686 001.

...Respondents

**(By Advocates Mr.Sunil Jacob Jose [R1,3,4 & 5]
& Mr.E.N.Hari Menon, ACGSC [R2])**

This application having been heard on 6th August 2019, the Tribunal on the same day delivered the following :

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ORDER (O R A L)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, it is submitted on behalf of the learned counsel for the applicant that the grievance pressed in the O.A has since been redressed.

2. In the light of the above, the O.A is dismissed as withdrawn. No order as to costs.

(Dated this the 6th day of August 2019)

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

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List of Annexures in O.A.No.180/00833/2018

- 1. Annexure A-1** – A copy of the proceedings No.V/P 612/III/CC/Vol.V dated 23.4.2018 along with the seniority list.
 - 2. Annexure A-2** – A copy of the proceedings No.V/P 612/III/ECRCs/Vol.III dated 23.4.2018.
 - 3. Annexure A-3** – A copy of the order dated 22.2.2018 issued by the 1st respondent.
 - 4. Annexure A-4** – A copy of the proceedings No.V/P 612/III/CC/Vol.V dated 13.9.2018.
 - 5. Annexure A-5** – A copy of the order dated 14.9.2018 in O.A.No.200/856/2018 of the Central Administrative Tribunal, Jabalpur.
 - 6. Annexure R-1** – A copy of the Railway Board Letter No.E(NG)I/2016/PM 1/12(Pt.) dated 5th April 2019 (RBE 59/2019).
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